

(19) Kushmundi, West Dinajpore District.

(c) Improvements proposed to be taken during current Financial year are :

(i) Expansion of existing exchanges at Burdwan from 2100 to 2400 lines, Purulia from 700 to 800 lines, Siliguri from 5000 to 6000 lines Darjeeling from 1200 to 1500 lines, Durgapore from 1500 to 1800 lines, Shyam Sundar and Mondeswar (Burdwan District) from 25 to 50 lines each, Garh Raipur (Bankura District) from 25 to 50 lines, Nand Kuma (Midnapore) from 50 to 100 lines, Manak Para (Midnapure) from 25 to 50 lines Farakka (NTPC) from 50 to 100 lines, and Domkal (Murshidabad District) from 50 to 100 lines.

(ii) Provision of STD facility in Purulia-

Provision of point to point STD facility between Kharagpore and Midnapore, and link between Banakar and Asansol Trunk Automatic Exchange Replacement of existing channels by stable coaxial cable system between Burdwan and Calcutta and between Durgapore Industries and Durgapore Steel, and improvement of STD service at Burdwan and Durgapore.

Three Wheelers upto 350 c.c. under Broad-banding Scheme

1189. SHRI ANANTA PRASAD SETHI : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that Government have decided to bring all motorised 3 wheeler vehicles upto 350 c.c. engines capacity under the broad-banding licensing system; and

(b) if so, the details regarding the scheme of Government in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) Yes, Sir.

(b) Two-wheelers and three-wheelers have been broad banded into a common category of "Motorised two-wheelers and three-wheelers upto 350 c.c. engine capacity" for the purpose of licensing with a view to

improving capacity utilisation and achieving larger volume production.

Enquiry against Hindustan Lever Limited

1190. SHRI SODE RAMAIAH : Will the Minister of INDUSTRY be pleased to state :

(a) whether a Restrictive Trade Practices enquiry No. 48 of 1983 was instituted against M/s Hindustan Lever Limited on 28 December, 1983; and

(b) if so, the progress made so far ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :

(a) Yes, Sir.

(b) The enquiry against M/s Hindustan Lever Limited under Section 10 (a) (iv) and Section 37 of the M.R.T.P. Act, 1969 is at an advanced stage of hearing. The examination and cross-examination of witnesses has been completed and the case is posted on 3rd April, 1986, for final arguments.

[Translation]

Performance targets for public sector industrial units incurring losses

1191. DR. A. K. PATEL : Will the Minister of INDUSTRY be pleased to state : the details of the performance targets laid down for 1985-86 and 1986-87 separately for those industrial units in public sector which are incurring losses, Statewise and Union territory-wise ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : The information is being collected and will be laid on the Table of the House.

[English]

Improvement in long distance Trunk Calls

1192. DR. SUDHIR ROY : Will the Minister of COMMUNICATIONS be pleased to state :